

HIGH COURT OF ANDHRA PRADESH: AT AMARAVATI

NOTICE

Eight arguing counsels/Juniors for the Petitioners and eight counsels /Juniors for the respondents in WP(PIL) 179/2019 and batch cases shall be permitted physically in Court Hall No. 1 and the rest of the counsels (Whose turn of arguing will be intimated later), can listen hearing through VC.

//BY ORDER//

Date: 01/11/2020

Registrar (Judicial)